

From No. 2413 Spl./C.B.6

The Registrar General,
Punjab & Haryana High Court,
Chandigarh.

To

All the District & Sessions Judges,
in the States of Punjab, Haryana & U.T. Chandigarh.

Dated, Chandigarh, the 24/12/14

Subject:- Regarding undated cases.


Sir,

I am directed to refer you on the subject cited above and to forward herewith list showing status of undated cases as on 24.12.2014 and to inform you that Hon'ble eCommittee of Supreme Court of India expects concerted effort to bring down the number of undated cases to 0%.

You are, therefore, requested to direct concerned officials, especially the readers to make all possible efforts on daily basis to achieve 0% undated cases.

Yours faithfully,

Encls: As above


24/12/14
OSD (Computerization & IT)
for Registrar General